

Burma Ex-INA/Civil personnel relief committee, Rangoon from the persons residing in Myanmar. Of these, only 6 are Indian nationals. Embassy of India at Yangon has been requested to obtain necessary particulars/documents about the applicants as required under the scheme. It will be possible to take a decision in respect of their claims only after these particulars/documents have been received.

[English]

Monitoring and Implementation of Development Programmes

3820. SHRI SUDHIR SAWANT : Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) whether the Government have conducted any study for the monitoring and implementation of the Development programmes;

(b) if so, the details of the various development programmes implemented alongwith the expenditure incurred in Ratnagiri and Sindhudurg districts during the last three years;

(c) the details of the development programmes implemented in the above two districts; and

(d) the method of monitoring and implementation of these programmes?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI BALRAM SINGH YADAVA) : (a) Yes, Sir. The Planning Commission has conducted a number of evaluation studies on Monitoring and Implementation of the Development programmes.

(b) Only two studies which concerns the State of Maharashtra were :

(i) Evaluation Study on Impact of Fishing Harbour Projects on the Living conditions of Traditional Fishermen (1993-94) and

(ii) Study on Employment Guarantee Scheme in Maharashtra (1993-94).

In the first study the district of Ratnagiri was covered; and in the second study both Ratnagiri and Sindhudurg districts were covered. The Planning Commission does not maintain details of districtwise expenditure on various development programmes. However, the State Government of Maharashtra have indicated the following expenditure during 1992-93, 1993-94 and 1994-95 for the various schemes in Ratnagiri and Sindhudurg districts.

(Rs. in lakhs)

Year	Ratnagiri	Sindhudurg
1992-93	1488.89	878.19
1993-94	1556.32	1062.58
1994-95	2435.71	1425.83

(c) Development of an area within a State, formulation of Development programmes, allocation of funds, etc. are primarily the responsibilities of the State Government.

(d) At the time of formulation of Annual Plan of the State a general review of development schemes is done in the Planning Commission. Important Schemes/ Programmes are also monitored by the concerned nodal ministries/departments.

Maharashtra Government has already introduced a system of quarterly monitoring. The review and monitoring is confined to key plan schemes which have substantial financial outlays as also the schemes which have crucial economic and social objectives. Two or three physical parameters for monitoring each of the schemes are identified and the reporting is done on the basis of these parameters. The reporting formats are prescribed separately for (i) General Scheme (ii) Construction work of General Schemes (iii) Road Works (iv) Irrigation projects and (v) Power projects. For major irrigation and power projects the review is taken projectwise and for medium irrigation projects where investment is more than Rs.10 crores are included. All the schemes are not covered as several schemes have negligible outlays and the process of monitoring on both financial and physical targets for all the schemes are cumbersome and infeasible. Similarly, all purely, staff oriented schemes and most of the grant in aid schemes are left out of the purview of the quarterly monitoring system of the State Government as it is difficult in such schemes to relate expenditure to any meaningful physical achievement.

[Translation]

Voluntary Organisations in Gujarat and Maharashtra

3821. SHRI RATILAL VARMA : Will the Minister of WELFARE be pleased to state :

(a) the names of the voluntary organisations working in Gujarat and Maharashtra; and

(b) the financial assistance provided to the voluntary organisations of Maharashtra by the Union Government during each of the last three years?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI) : (a) Statement-I is attached.

(b) Statement-II is attached.

STATEMENT-I

Name of the voluntary organisations in Gujarat :

Scheduled Caste Development :

1. Harijan Sevak Sangh, Sri Parikshit Lal Ashram, Shala, Harijan Ashram, Mahatma Gandhi Ashram Road, Ahmedabad.